

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP No. 115/CB/2021, IA (Comp. Act) No. 1/CB/2021  
IA (Comp.Act) No. 2/CB/2021

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Union of India (Debashish Bandopadhyay) -Vs- Hari Machines Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Ujjwal Kumar, Company Prosecutor

For Respondent (s)

Ms. Suranjana Chatterjee, Adv. } R1  
Mr. Patita Paban Bishwal, Adv }

**ORDER**

Ld. Company Prosecutor Mr. Ujjwal Kumar appears on the behalf of the counsel for the petitioner. At his request, matter adjourned to 07.11.2023.

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**Kaushalendra Kumar Singh**  
**Member (Technical)**

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**P. Mohan Raj**  
**Member (Judicial)**